NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.41/BB/2017		Admission	230-232	Quess Corp. Ltd.

NAME (IN CAPITAL) SL.

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

1. SATIP. JOHN Adrile L. Applint. -

Counsel for petitioner is present.

List it for hearing on 03.07.2017.

MEMBER (J)

MEMBER (T)